## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1182 ANSWERED ON:01.12.2014 AUDIT OF AVIATION SECURITY MECHANISM Chaudhary Shri P.P.

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to conduct an audit of Aviation Security Mechanism in the country and if so, the details thereof;
- (b) whether foreign agencies have been selected for this purpose and if `so, the details thereof and the reasons therefor;
- (c) whether the Government has got such audits conducted by foreign agencies in the past also; and
- (d) if so, the details thereof along with the suggestions given by these agencies?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (d): Bureau of Civil Aviation Security (BCAS), an attached office of Ministry of Civil Aviation and the regulatory authority for civil aviation security in India, carries out regular audits of the aviation security mechanism in the country. Such security audit of airports is a continuous process, and is followed by necessary action by the concerned agencies for further strengthening of security arrangement.

The Central Government has not selected any foreign agency for the purpose of security audits. However, the International Civil Aviation Organisation (ICAO), a UN specialised agency, which serves as the global forum of States for international civil aviation, and of which India is a Contracting State, conducts audit under its Universal Security Audit Programme (USAP) every five years, for its contracting States, to ensure compliance of its security standards. Previous such audit was conducted by ICAO in India in the year 2011. The audit report of ICAO team is a confidential document